NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

24. IA(C.A.)/25(MB)2024
CONT.A./07(MB)2023
IN
CP/212(MB)2022

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **18.04.2024**

Name of the Party: Ajay Sukhwani
Vs
Edwise Consultants Private Limited

Section 213, 241(1), 242(4), 243(1) (b), 244(1), 425 of Companies Act, 2013, Rule 11 of NCLT Rules, 2016

ORDER

1. Ld. Counsel for the Applicant present (the appearance not marked in the attendance sheet). Mr. Ishwar Nankani, Ld. Counsel for the Intervenor present through physical mode.
2. At the request of both the Counsel, the matter is adjourned to **16.05.2024** for further consideration.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

/Dubey/